

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 17377/2017

U.P. AVAS EVAM VIKAS PARISHAND & ANR.

Appellant(s)

VERSUS

KEDAR MISHRA (DEAD)

Respondent(s)

(I.A.No. 59001/2019- application for substitution and I.A. No. 59003/2019- condonation of delay in filing substitution appln.)

Date : 15-04-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Appellant(s) Mr. Sushmit Chauhan, Adv.
Ms. Aishwarya Mishra, Adv.
Mr. Vishwajit Singh, AOR

For Respondent(s) Mrs. Kumari Supriya, Adv.
Ms. Harshita Sinha, Adv.
Mr. Sumit Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing substitution application is condoned.

Application for substitution to bring on record Lrs. of deceased sole Respondent is allowed.

Cause title be amended accordingly.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)
COURT MASTER (NSH)